GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1147 ANSWERED ON:15.11.2010 NEW LICENCE RENEWAL POLICY Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;M.Thambidurai Dr. ;Sugumar Shri K.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of telecom lincence renewal policy;

(b) whether the Governments contemplating to review the existing telecom licence renewal policy;

(c) if so, whether new guidelines have been issued; and

(d) if so, the extent to which this policy is likely to facilitate the generation of resources to the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI S ACHIN PILOT)

(a) As per present provisions of Unified Access Services (UAS) / Cellular Mobile Telephone Service (CMTS) licence agreements, `The LICENSOR may extend, if deemed expedient, the period of Licence by 10 years at one time upon request of the LICENCEE, if made during 19th year of the Licence period on terms mutually agreed. The decision of the LICENSOR shall be final in regard to the grant of extension.`

(b) Yes, Madam.

(c) No, Madam.

(d) Does not arise in view of (c) above.